

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 413

IA/982/ND/2024 IN IB/710/ND/2023

IN THE MATTER OF:

Indian Bank	...	Applicant
Versus		
Jatinder Pal Singh Chadha	...	Respondent

Under Section 95(1).

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Amod K Dalela
For the Respondent	: Adv Ashutosh Kumar
For the RP	: Adv. Rajiv Malik, Adv. Pratiksha Singh, Adv. Mansi Aggarwal, Adv.Mohit Kumar Gupta.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **16.05.2024**.

Sd/-
(Court Officer)